

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

**LOK SABHA
UNSTARRED QUESTION NO. 1068
TO BE ANSWERED ON 08.02.2021**

FINANCIAL ASSISTANCE FOR THE RITUALS ACCREDITED WITH INTANGIBLE CULTURAL HERITAGE

1068. ADV. A.M. ARIFF

Will the Minister of **CULTURE** be pleased to state:

- (a) whether the Government provides financial assistance for the rituals accredited with Intangible Cultural Heritage (ICH) status for preserving the heritage and if so, the details thereof;
- (b) whether the Government has prepared detailed project report subsequent to accrediting the Chettikulangara Kumbha Bharani Kettukazcha in Alappuzha District in Kerala with Intangible Cultural Heritage(ICH) status;
- (c) whether the Government has appointed any consultant for preparing the detailed project report; and
- (d) if so, the details of financial assistance provided in this regard and the time by which the consultant is likely to be appointed?

ANSWER

MINISTER OF STATE (IC) FOR CULTURE & TOURISM

(SHRI PRAHLAD SINGH PATEL)

(a) Yes sir, the Government provides financial grants/assistance to the inscribed elements of the Representative List for Intangible Cultural Heritage of Humanity, UNESCO, under the Scheme for "Safeguarding the Intangible Cultural Heritage and Diverse Cultural Traditions of India".

(b) Regarding Chettikulangara Kumbha Bharani Kettukazcha, dossier for this ICH was submitted to UNESCO in the year 2011 along with other nominations for inscription in the Representative List for Intangible Cultural Heritage for Humanity. At that time UNESCO was accepting multiple nominations from every country. In due course, the rules changed and UNESCO made it mandatory that every country can only submit one (1) nomination .As a result, dossiers submitted earlier , which includes dossier of Chettikulangara Kumbha Bharani Kettukazcha, were put in a priority list that is visited every year by the Ministry of Culture for re-prioritisation.

(c) and (d) No sir.